

Central Administrative Tribunal
Principal Bench

New Delhi, dated this the 18th September, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. O.A. No. 988 of 1999

Shri Rajender Prasad,
S/o Shri Besheshwar Dutt,
R/o 169, Moti Bagh-I,
New Delhi-110021.
No. CAO/939, I.C. No. 785969,
A.F.C.A.O.,
Subrerto Park, New Delhi.
and other 206 applicants. .. Applicants

Versus

1. The Defence Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. The Chief of the Amy Staff,
Army Headquarters, New Delhi.
3. The Chief of the Air Staff,
Air Headquarters, New Delhi.
4. Shri M.P. Singh,
Col. Camp Commandant,
Army Headquarters, Rao tula Ram Marg,
Vasant Vihar, New Delhi.
5. The Air Officer Incharge,
Administration,
Air Headquarters,
Vayu Sena Bhawan,
New Delhi. .. Respondents

2. O.A. No. 586 of 1998

Shri Mahima Nand & Others .. Applicants

Versus

1. Union of India through
the Secretary,
Ministry of Defence,
South Block,
New Delhi-110011.
2. The Chief of the Army Staff,
Ministry of Defence,
Army Headquarters,
New Delhi.
3. Chief of the Air Staff,
Air Headquarters, New Delhi.

(20)

4. Chief of the Naval Staff,
Naval Headquarters,
New Delhi.

5. Shri M.P. Singh,
Col. Camp Commandant,
Army Headquarters Camp,
Rao Tula Ram Marg,
Vasant Vihar,
New Delhi. .. Respondents

(By Advocates: Shri Chandeshwar Jha for
applicants
Shri K.C.D. Gangwani for Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

As both O.As involve common questions of law and fact they are being disposed of by this common order.

2. In both O.As applicants who are working as cooks in various establishments outside canteens under Defence Ministry seek the following reliefs

- i) Pay parity atleast equal to that of canteen cooks i.e. the scale of Rs.3050-4950;
- ii) To declare cook trade to be technical;
- iii) Promotional avenues to be allowed to cooks;
- iv) To allow summer/winter uniforms to cooks like other Class IV employees in all offices of Government of India.

3. Heard both sides.

4. We note that by Defence Ministry's order dated 28.3.2001 cooks/head cooks in the Messes/Inspection Bungalows etc. outside the canteens under Defence establishment have been granted the scale of Rs.3050-4590 w.e.f. 1.1.96.

(2)



Pursuant to the aforesaid order dated 28.3.2001, Air Headquarters have also issued order on 19.4.2001 classifying posts of cooks in Air Force from Group D to Group C.

5. Under the circumstances the main grievances of applicants in both O.As have been redressed. However, Respondents should ensure that their aforesaid own orders are fully implemented within three months from the date of receipt of a copy of this order.

6. In so far as the question of declaring cooks trade to be technical is concerned as also for adequate promotion avenues for applicants it will be open to them to take up the same separately with respondents if so advised.

7. As applicants have now been categorised as Group 'C' employees, the prayer for allowing summer/winter uniforms cannot be acceded to as the same is admissible only to Group 'D' employees in Government of India offices.

7. The O.A. stands disposed of in terms of foregoing paragraphs. No costs.

8. Let a copy of this order be placed in each case record.



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Vice Chairman (A)